

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-50/1997/1215/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. A. Deka,
Principal Judge, Family Court,
Barpeta

Dated Guwahati, the 11th March, 2019.

Sub:- Casual leave with **station leave permission.**

Ref:- Your letter No. F.C.(B)/2019/161 dtd. 08.03.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 11.03.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 09.03.2019 till the morning of 12.03.2019, has been ~~granted/~~ rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/1216 /A, dated 11.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan